

1	2	3
4.	Gujarat	3,69,181
5.	Daman and Diu	40,016
6.	Kerala	6,10,165
7.	Lakshadweep	34,811
8.	Maharashtra	3,86,259
9.	West Bengal	3,80,138
10.	Goa	12,501
11.	Andhra Pradesh	6,05,428
12.	Odisha	6,05,000
13.	Andaman and Nicobar Island	22,188
GRAND TOTAL		40,24,590

#### **Sale of spurious GM cotton seeds**

7. SHRI DEVENDER GOUD T.: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it has come to the notice of Ministry that as many as 35 lakh packets of GM cotton seeds incorporating unapproved herbicide tolerance technology are being sold in the market this season;

(b) whether it is also a fact that Government has permitted GM varieties to grow contain 'cry1Ac' and 'cry2Ab' genes to protect against bollworm insects;

(c) whether it is also a fact that sale of spurious GM cotton seeds is rampant in Andhra Pradesh and Telangana; and

(d) if so, in what manner Ministry is going to contain this?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) No, Sir. None of the State Governments have reported the sale of GM cotton seeds incorporating unapproved Herbicide Tolerance Technology. Only States of Andhra Pradesh and Telangana have reported traces of unapproved HT cotton in some of the farmers fields. However, there have been some media reports and representations from NGOs to the concern Central Ministries and State Governments on unapproved Herbicide Tolerant Technology.

(b) Yes, Sir.

(c) No, Sir. No such report has been provided by the State Governments of Andhra Pradesh and Telangana.

(d) Department of Agriculture, Cooperation and Farmers Welfare (DAC&FW) has issued advisory to all cotton growing states to take all possible measures as per law on containing the unapproved Herbicide Tolerant Technology.

#### **Implementation of PMFBY**

8. SHRI K. K. RAGESH:

SHRI V. VIJAYASAI REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the status of implementation of Pradhan Mantri Fasal Bima Yojana (PMFBY) in the country, State-wise;

(b) the reaction of Government to Centre for Science and Environment's report that private insurance companies are making huge profits under this scheme; and

(c) if so, the details of premium collected and compensation paid by each of the private sector insurance company under the Yojana since its implementation, State-wise, season-wise and year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) Pradhan Mantri Fasal Bima Yojana (PMFBY) has been under implementation in the country since Kharif 2016 season. State-wise details of coverage during, 2016-17 (both Kharif 2016 and Rabi 2016-17) are given in the Statement-I (*See below*).

(b) PMFBY was implemented in 2016-17 by the then 16 empanelled General Insurance Companies including all the 5 Public Sector General Insurance Companies. In fact, Public Sector General Insurance Companies share in the total crop insurance coverage was over 50%. Further the data used by the Centre for Science and Environment in its report including on claims reported/settled was not up-to-date at that time. As a principle, insurance covers risk to crops and claims are dependent on the occurrence of natural calamities. Even though 2016-17 was a good crop year, claims over 60% of the premium collected were reported to the insurance companies.

(c) State-wise and private company-wise details of premium collected and claims paid under PMFBY during 2016-17 are given in the Statement-II.